

Rs. 990 crores, Rs. 690 crores and Rs. 930 crores respectively. Investment decisions will be taken after the 7th Plan allocation of the steel sector are finalised.

(c) It has been the endeavour of SAIL to raise the production of high value items required by the market. Accordingly a plan

for the current financial year has been made for the production of these special/critical items which is higher than the previous years.

(d) A statement showing the production plan of special/critical steel for 1985-86 alongwith actual production for 1984-85 is given below.

#### Statement

#### *Production of Special/Critical Items froms Sail Plants*

Items	(Unit-tonnes)	
	1984-85	1985-86 Plan
Boiler Quality Plates	11661	61000
Ship-Building Quality Plates	18355	42000
IS : 2062 Plates	74311	181000
HR Coils for Sale (2.55 MM and Below)	272897	245000
0.63 MM and below CR Products	91149	107000
0.4/0.5 MM GP/GC Sheets	35408	25000
Electrical Steel Sheets	26576	50000
Electrolytic Tin Plates	72781	70000
LPG Sheets	63007	72000
D/DD/EDD Killed CR Products	25303	35000
Rails (Tested)	294100	370000
Electrode Quality Wire Rods	19481	36000
Fish Plates	2950	5000
Torsteel	136291	165000
<b>Total</b>	<b>1144270</b>	<b>1464000</b>

#### **Reservation Rules for SC/ST Employees in NABARD**

2869. SHRI RADHAKANTA DIGAL : Will the Minister of FINANCE be pleased to state :

(a) the total number of employees in NABARD (National Bank for Agriculture and Rural Development) as on 31st March, 1985;

(b) the number of Scheduled Castes and

Scheduled Tribes from among them in Class IV, III grade A, B, C, D, E, F;

(c) whether the reservation rules in favour of SC and ST employees have been followed and roster maintained; and

(d) it so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b).

As reported by NABARD (National Bank for agriculture and Rural Development) the total number of employees and the Scheduled

Caste and Scheduled Tribe among them as on 31st March, 1985, was as under :

Group 'A' Officers	Total	Scheduled Caste	Scheduled Tribe
Grade A	1110	102	66
Grade B	529	30	9
Grade C	343	23	6
Grade D	122	1	—
Grade E	50	1	—
Grade F	15	—	—
Grade F*	4	—	—
<b>Total :</b>	<b>2173</b>	<b>157</b>	<b>81</b>
<b>Group 'B'</b> (Clerical Staff)	<b>1442</b>	<b>142</b>	<b>50</b>
<b>Group 'C'</b> (Subordinate Staff)	<b>635</b>	<b>119</b>	<b>21</b>
<b>Total :</b>	<b>4250</b>	<b>418</b>	<b>152</b>

(c) Yes, Sir

(d) Recruitment to officer' cadre is done on an All India basis through open market and 15% and 7.5% posts are reserved for Scheduled Caste and Scheduled Tribe candidates, respectively. For this purpose a 40 point roster is maintained. Clerical and Subordinate staff is recruited on regional basis and reservations are made as per the rates applicable to different regions/States. For this purpose 100 point rosters are maintained by NABARD. For promotions to various cadres, 40 point rosters are followed.

**Granting Licence to Own Powerloom  
in the State**

2870. SHRI BANWARI LAL PUROHIT : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether the Maharashtra Government have requested the Central Government to

extend the period till 31 December, 1985 for granting licence to own Powerlooms (Text mark) in the State;

(b) whether Union Government have taken any decision on the request of the State Government; and

(c) if so, by when the time limit relaxation will be provided to State Government ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) The Government of Maharashtra have requested for extension of time upto 31st March, 1987 for utilisation of powerloom permits allotted for the VI Plan.

(b) and (c). The Government have not decided to extend the time limit for utilisation of these permits after 31st March, 1985. However, powerlooms can be set up in accordance with the new Textile Policy with compulsory registration.